

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 20

IA 2110/2021

In

C.P. (IB)/4464(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **23.04.2024**

NAME OF THE PARTIES: GAJENDRA INVESTMENT LTD V/s SATRA
PROPERTY DEVELOPERS PVT LTD

Section 60(5) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Mr. Rohit Gupta a/w Rudra Deoshthale, Ld. Counsel for the Respondent No.1 present.
2. Ld. Counsel for the Applicant informs that additional affidavit was served by the Respondent yesterday and seeks time to peruse the same. Time granted.
3. The Registry is directed to accept the hard copy of the Additional Affidavit.
4. List this matter on 13.05.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)